

179

Property Return
Secretary, Bihar Vidhan Sabha

From 174, Islampur Constituency

I, **Rajib Ranjan** son of **Late Sh Ram Sharan Prasad Singh** Aged **62** years, resident of 158, MIG, Kankarbagh, Patna – 800020.

1. Details of PAN and status of filing of Income-tax return:

Srl No	Name	Permanent Account No. (PAN)	The financial year for which the last income tax return has been filed	Income tax paid (in Rs.)
1	Self	AATPR0842J	2012-13	12,98,946
2	Spouse – Manju Prasad	AAEPP8142Q	2012-13	11,58,630
3	Dependent 1			
4	Dependent 1			

2. The following case(s) is/are pending against me in which cognizance has been taken by the court:

Sl. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, section of the act and description of the offence for which cognizance taken.	NIL
(b)	Name of the court case no. and date of order taking cognizance.	NIL
(c)	Details of appeal(s) / application(s) for revision (if any) filed against the above order(s)	NIL

3. Cases in which I have been convicted by a court of law (other those referred to in Form 26 :

(a)	The details of cases, section of the act and description of the offence for which convicted	NIL
(b)	Name of court(s) case no. and date(s) of order(s)	NIL
(c)	Punishment imposed:	NIL

4. That I give herein below the detail of the assets (movable and unmovable of my self, my spouse and all dependents:

A) Detail of movable assets:

1. Assets in joint name indicating the extent of joint ownership will also have to be given
2. In case of deposit / investment, the details including serial no. amount date of deposit the scheme, name of bank institution and branch are to be given.
3. Value of bonds / shares / debentures as per the current market value in stock exchange in respect of listed companies and as per books in case of non listed companies should be given.
4. Dependent, here means a person substantially dependent on the income of the candidate.

5. Detail including amount is to be given separately in respect of each investment.

Sl. No.	Description	Self	Spouse Manju Prasad	Dependent 1	Dependent 2
i)	Cash in hand	45,000 + 43.37 Lacs (from sale of Ancestral Land)	40,000		
ii)	Details of deposits in bank account (FDR, Term deposits and all other types of deposits including saving account) deposits with Financial institutions, Non banking financial companies and Coop. societies and the amount in each such deposits	PF & Retirement Benefits FDR in SBI Bank 65 Lacs PPF 13.52 Lacs SB A/cs SBI Patna 1.2 Lacs SBI Janpath 12.48 Lacs (Recieved from brother Rs. 11.5 lac) Bank of India 2.14 Lacs Axis Bank 1L	PF & Retirement Benefits FDR IOB 80 Lacs FDR HDFC 20 Lacs Saving Bank Accounts IOB 32 Lacs IDBI 8 Lacs HDFC 6 Lacs (Received from brother Rs. 30 lacs)		
iii)	Details of investment in Bonds / Debentures / Shares and units in companies / Mutual funds and other and the amount	Rashtriya Sahara Bond for Rs. 3 Lcs as on 2009	BHEL company shares 400 deposited to BHEL Rs 1,20,000 originally sanctioned 200 shares then split to 400 as on 31.03.11 TELCO 135 shares originally sanctioned two shares @ 900 per share in 1979 then in multiple split to 135 as on 31.03.2011		
iv)	Details of investement in NSS, Postal Savings, Insurance policies and investment in any financial instrument in post office or insurance	LIC Policy no. 120494885 of Rs 5 Lacs LIC Policy no. 1204947819 of Rs. 1 Lac	LIC Policy no. 121594576 of Rs. 1 Lac		

	company and the amount				
v)	Personal loan / advance given to any person or entity including firm. Company, trust etc and other receivables from debtors and the amount		NIL		
vi)	Motor vehicle / aircraft/ ship details of make, regn no. etc year of purchase and amount	Indica Car Model 2002 Mahindra XUV 500 Model 2012	Vento, Model 2013		
vii)	Jewellery bullion and valuable thing (give detail of weight and value	150 Gm gold jewellery of Rs. 4 Lacs	Got gift in marriage gold jewellery (2 Kg) & silver utensils		
viii)	Any other assets such as value of claim / interest	One double barrel gun and one riffle inherited from father. One revolver in 2005 costing Rs. 25,000			
ix)	Total Value	Rs.152.41 Lacs	Rs. 148.70 Lacs		

B) Detail of Immovable Assets:

(Note 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated.

2 Each land or building or apartment should be mentioned separately in this format.

Sl. No.	Description	Self	Spouse Manju Prasad	Dependent 1	Dependent 2
i)	Agriculture Land Locations Survey Number Area (Total measurement in Acres) Whether inherited property Date of purchase in case of self acquired property Cost of Land (in case of purchase) at the time of	VPO Khushalpur Distt Nalanda Nearly 6.75 acres joint property Yes Ancestral Land Sold 3.57 Acres land out of 10.32 as joint property at Rs. 43.37 lacs			

	purchase) Any investment on the land by way of development, construction etc. Approximate Current Market Value	80 Lacs			
ii)	Non Agricultural Land Locations Survey Number Area (Total measurement in Acres) Whether inherited property Date of purchase in case of self acquired property Cost of Land (in case of purchase) at the time of purchase) Any investment on the land by way of development, construction etc.		BHEL Karamchari Society, Bangalore 40x60 Sq. Ft No possession in 2013 Rs. 19 Lacs		
iii)	Commercial Building Locations Survey Number Area (Total measurement in Acres) Whether inherited property Date of purchase in case of self acquired property Cost of Land (in case of purchase) at the time of purchase) Any investment on the land by way of	NIL 5,000 sq ft. Joint property with wife Manju Prasad at Sultanpur village Delhi 2012 (to be registered) Rs. 90 lacs (Sold property 291C DDA in Rs. 65 lacs. Rs. 5 lac from saving)	NIL Rs. 20 lac by wife Manju Prasad		

	development, construction etc				
	Approx. current market value.				
iv)	Residential Building Locations Survey Number Area (Total measurement in Acres) Whether inherited property Date of purchase in case of self acquired property Cost of property (in case of purchase) at the time of purchase) Any investment on the land by way of development, construction etc		A) 4/102, East End Apartment, Mayur Vihar, Phase-I, Ext. B) Flat 274 Vinayak Apartments BHEL Society Sector 62, Noida A)1650 Sq. Ft B)1800 Sq Ft No 02.07.98 18.01.02 8 Lacs 17.5 Lacs		
v)	Others (such as interest in property				
vi)	Total Value of (i) to (v) above	150 Lacs	64.50 Lacs		

5. I give herein below the details of liabilities / dues to public financial institution as and government:

Sl. No.	Description	Self	Spouse Manju Prasad	Dependent 1	Dependent 2
i)	Loans or dues to Bank / Financial institution Name of Bank of FI Amount outstanding Nature of Loan	Loan of Rs. 8 Lacs from Assembly for purchase Motor Car			
ii)	Load or dues to any individuals entity other than mentioned in (i) above Name Amount outstanding				

	Nature of loan				
	Any other liability				
	Grand total of liabilities				
iii)	Government Dues Dues to departments dealing with govt. accommodation Dues to department dealing with supply of water Dues to departments dealing with supply of electricity Dues to departments dealing with supply of telephone / mobile Dues to departments dealing with govt. transport (incl aircrafts and helicopters) Income Tax Dues Wealth Tax Dues Service Tax Dues MCD Property Tax Due Sales Tax Dues Any Other Dues				
	Grand total of all govt. dues				

6. Detail of profession or occupation:

- a) Self : MLA, 174, Islampur, Nalanda
b) Spouse : Manju Prasad, Retired as General Manger, BHEL, New
Delhi

7. My educational qualification is as under:

- a) MSC (Physics) from Patna University
b) DMM (FMS) from Delhi University
c) DPM (FMS) from Delhi University

8. Abstract of the details given in (1) to (8) above:

1	Name of candidate	Shri Rajib Ranjan		
2	Full postal address	158, MIG Flat, Kankarbagh, Patna		
3	Number and Name of the constituency and state	174, Islampur, Nalanda		
4	Number of cases in which conviction under passed (other than those referred to in Form 26)	NIL		
	Total number of pending cases where the court(s) have taken cognizance	NIL		
5	PAN of	Yes for which last income tax return filed	Income tax paid	
	Candidate – Rajib Ranjan	2012-13	98,946	
	Spouse – Manju Prasad	2012-13	11,58,630	
	Dependents	-	-	
6	Cost of Assets & Liabilities in Rupees are tentative			
	Description	Self (Lacs)	Spouse (Lacs)	Depn-1 Depnd -2
A	Movable Assets (Total value)	152.41	148.70	
B	Immovable Assets	150.00	64.50	
7	Liabilities	NIL		
	Government dues (Total)			
	Loans from bank, financial institution and other (Total)	8 lacs from Assembly		
8	Highest education qualification:			
	a) MSC Physics from Patna University b) DMM (FMS) from Delhi University c) DPM (FMS) from Delhi University			

VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that:

- There is no case of conviction or pending case against me other than those mentioned in item 3 & 4 above.
- I, my spouse, or my dependents do not have any assets or liability, other than those mentioned in item 5 & 6 above.

31.7.13

Verified at this the day of 2013.

Rajib Ranjan
(DEPONENT) 31.7.13